

saimed at having 55,000 post offices at the end of the Plan period and this was fully achieved.

A statement explanatory of the policy followed in the opening of new post offices during the plan period is laid on the Table of the Sabha. In accordance with this policy, 720 new post offices were opened in Punjab State during the period. District-wise details of these offices are given in the statement laid on the Table of the Lok Sabha. [See Appendix I, annexure No 40.]

92 post offices were also upgraded in this State under the normal rules during the period. District-wise information in respect of these offices is being collected and will be laid on the Table of the Sabha.

(b) Does not arise in view of the reply above.

(c) and (d) A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 40.]

#### Hydro-electric Projects in Himachal Pradesh

105. Sardar Iqbal Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have taken any steps to harness the rivers of Himachal Pradesh which have power generating potentialities;

(b) if so, the nature of the steps taken so far; and

(c) which of these rivers Government propose to harness in the future?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) Yes, Sir.

(b) Nogli Hydro-electric scheme on the Nogli stream tributary of the Sutlej with an initial installation of 500 K.W. is currently under implementation.

(c) Ravi, Beas, Sutlej and their tributaries.

#### National Water Supply and Sanitation Programmes

106. Sardar Iqbal Singh: Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 702 on the 31st May, 1957 and state the places where some more environmental Sanitation Projects sponsored by the World Health Organisation are proposed to be taken up?

The Minister of Health (Shri Kar-markar): It is proposed to establish one more environmental Sanitation Project sponsored by the World Health Organisation in the State of Uttar Pradesh. A proposal for the establishment of a Pilot Project in Bihar is also under consideration.

#### Schools in Himachal Pradesh

108. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to state the number of primary, middle and high schools in the Himachal Pradesh and the number of students studying in them?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):

No of institutions	No. of Students
(i) High Schools	45 20,927
(ii) Middle Schools	108 17,446
(iii) Primary Schools	771 38,054

#### Army School of Education, Pachmarhi

109. Shri V. C. Shukla: Will the Minister of Defence be pleased to state:

(a) since how long the question of permanent location of the Army School of Education which is at present functioning at Pachmarhi has been engaging the attention of Government;

(b) whether Government have taken any final decision about its permanent location;

(c) if not, the reasons therefor:

(d) if a decision has been taken, then the basis of that decision; and

(e) the financial implications of the same?

**The Deputy Minister of Defence (Shri Baghuramalah):** (a) Since September, 1956.

(b) It has been decided to retain the School permanently at Pachmarhi.

(c) Does not arise.

(d) The School is already functioning at Pachmarhi. Its location at some other place would entail heavy expenditure.

(e) The estimated cost of constructing permanent buildings for the School at Pachmarhi is about Rs 9 lakhs

#### Expansion of Ordnance Factories

**110. Shri V. C. Sbukla:** Will the Minister of Defence be pleased to refer to the reply given to Half-an-Hour discussion on the Expansion of Ordnance Factories held on the 6th September, 1957 and state:

(a) whether the exploring team which was entrusted with the task of finding out as to how many items being imported at present could be manufactured in the Ordnance Factories, has submitted its report;

(b) whether the report will be laid on the Table; and

(c) if the report has not been submitted, by what time, the team is expected to submit it?

**The Deputy Minister of Defence (Shri Baghuramalah):** (a) The team/Committee has not yet submitted its report.

(b) As this is a departmental report, it will not be laid on the Table of the Sabha.

(c) The team is expected to submit its preliminary report by the end of November, 1957.

#### Loans and Grants-in-aid to Orissa

**111. Shri Panigrahi:** Will the Minister of Finance be pleased to state:

(a) the amount of money advanced by Central Government to Government of Orissa by way of loan from 1950 to July, 1957 year-wise, under different heads;

(b) the amount of money advanced by Central Government to Government of Orissa, by way or grants-in-aid, under different heads from 1950 to July, 1957;

(c) the rate of interest charged on loans advanced to the State Government;

(d) the total amount of interest due to Central Government from the State Government; and

(e) whether any payment has been made by the State Government on that account so far?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). Two Statements giving the information are laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 41.]

(c) The rate of interest varies with the period of the loan, the maximum being 4½ per cent. per annum.

(d) About Rs 9.17 crores became due for payment in respect of the loans sanctioned during the period from April 1950 to July, 1957.

(e) About Rs. 9.12 crores has been paid. The balance of Rs. 5 lakhs represents interest on Rehabilitation loans the terms of which have not yet been finalised.

#### Registration of Transfer of Shares

**112. { Shri Morarka:  
Shri Nathwani:**

Will the Minister of Finance be pleased to state:

(a) the number of appeals filed with Government under section 111 of the Companies Act, 1956 against